

and during summer vacation their services are retrenched. Therefore, I would request the Education Minister to see that they are made permanent because they get only Rs. 500-600/- per month.

[Translation]

SHRI JANARDAN YADAV (Godda):
MR. Speaker, Sir. Please allow us also to speak.

MR. SPEAKER: I have not disallowed you. But you should listen to others also.

[English]

PROF. P. J. KURIEN (Mavelikara): Sir, I want to react to what Shri Chandra Shekhar has said. The point is that the hon. Member has also referred to the liberalisation policy. So, I would like to react that if the Minister has made such a statement..... (Interruptions) We have been referred to by one of the Members. (Interruptions)

SHRI. P. UPENDRA: We will clarify it.

PROF. P. J. KURIEN: I would like to make our policy very clear. The point is that Nationalisation was done by Madam Indira Gandhi, by the Congress Party and it is benefiting all the people, society, the poor and the dcwntrodden of the country. We stand by that. If the present Government has changed that policy, as Shri Chandra Shekhar has put it, it should come forward and make a statement. (Interruptions)

SHRI BHOGENDRA JHA (Madhubani):
Sir, at the time of Nationalisation of Banks the then Prime Minister Madam Indira Gandhi was expelled from the Congress Party and they expelled all others.....(Interruptions)

[Translation]

MR. SPEAKER: I will call you, when your turn comes.....(Interruptions)

[English]

DR. RAJENDRA KUMAR BAJPAI (Sitapur): Sir, he is telling some wrong things. She was in the Congress. She was not expelled. She was leading the Congress Party. We were all with her. Shri Chandra Shekhar was with us. So, she was in the Congress. (Interruptions)

SHRI BHOGENDRA JHA: I have only stated the fact. (Interruptions)

13.15 hrs.

RE: COVERAGE GIVEN BY DOOR-DARSHAN TO THE VIEWS OF THE LEADER OF OPPOSITION IN LOK SABHA IN RESPECT OF IMPLEMENTATION OF MANDAL COMMISSION'S RECOMMEN-DATIONS

[English]

SHRI P. R. KUMARAMANGALAM (Salem): Mr. Speaker, Sir, we have a great respect for Bhogendra Jhaji. I think, he would look up the history books and know that he has made a wrong statement. (Interruptions)

SHRI P. R. KUMARAMANGALAM: I am not going into that. I want to raise a very important issue. The issue is, today we are seeing all around us, problems on the question of the Mandal Commission's recommendations, its acceptance, orders, reservations etc. Suddenly it looks like that the Government out of desperation has resorted to misquoting and quoting out of context. Yesterday in Doordarshan we suddenly heard Shri Rajiv Gandhi was supposed to have given a statement. As the Leader of the Opposition, his statements are important. But no such statement has been given. Unfortunately, untruth has been said and it really amounts to a privilege as Leader of the Opposition being quoted when he has not made a statement at all. Such a situation should not come. I understand that some other Member has made some statement

[Sh. P. R. Kumaramangalam]

and they quoted that Member out of context who gave a statement with regard to his personal point of view. This is most unfortunate that they take it out and quote it out of context. I think a clarification should be carried that it was not a statement made by Shri Rajiv Gandhi. It was the statement of somebody else where he has given his point of view. We are not saying that it is wrong. You take only what is convenient to you and leave the rest out. That is not a fair method of presentation of news. Similarly, on the same news, on the *Bandh* affair.....

(Interruptions)

MR. SPEAKER: Ram Naikji, please take your seat. Bajpaiji, please take your seat.

(Interruptions)

SHRI P. R. KUMARAMANGALAM: The misfortune is, this House has still not the opportunity to discuss it. The BAC has decided that either tomorrow or day after we may discuss it and at that time views of everybody would come. It is not necessary for the Government to quote out of context.

Another very important matter..... (Interruptions) I am saying in connection with this. I am not saying out of connection. We have seen yesterday Doordarshan reporting that the *Bandh* that was caused by students and youth was a failure. I think, this is a wrong reporting. But the issue is, there is a *Bandh* coming up tomorrow and schools have been closed. They do not mention anything about that in the news. They have adopted a technique of pure censorship, not editing at all. They will bring out news convenient to them, and news inconvenient, they will not. They will take out of context and quote. It is high time that Minister realises this. On the one hand, he moves the Prasar Bharti Bill and on the other hand, he does this. I do not know whether he thinks this as the last opportunity that he has. He is playing with the Doordarshan to the maximum possible extent.

(Interruptions)

SHRI P. R. KUMARAMANGALAM: Government should call all parties meeting and discuss this matter of reservation in depth so that a consensus is arrived at and the nation can solve this problem on the socio-economic reform. Otherwise, it is not right. That is my request.

(Interruptions)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, it is very unfair to expect the Minister to respond to every point raised here on a daily basis. (Interruptions)

MR. SPEAKER: Mr. Deora, you go to your seat.

(Interruptions)

SHRI P. UPENDRA: If I interfere too much they will say I am worse than Mr. K. K. Tewary and they still hold me responsible for every news item and every sentence broadcast there. This is a double standard policy. On this, they had alerted me in the morning and I got the details. I was based on a statement issued by Mr. Era Anbarasu, Secretary Congress (I) Party in Parliament. The last para says.....(Interruptions) You please have the patience. The last para says:

"Shri Rajiv Gandhi while welcoming the implementation of the recommendations of Mandal Commission specifically said that the Government should also bring about amendment to Constitution to provide reservation of jobs to the economically weaker sections of the society. Therefore, the Congress Party is very much committed to the progress of the socially and economically backward classes of the society as well as the economically weaker sections of the society."

And the bulletin Says:

"The Congress-I President Mr Rajiv Gandhi while welcoming the implementation of the recommendations of Mandal Commission has said that the Government should also bring forward an amendment to the Constitution to provide reservation of jobs to the economically weaker sections of society The Congress-I Parliamentary Party Secretary Mr Era Anbarasu said in a statement that there is no provision in the Constitution for reservation on economic basis and the Prime Minister did not mention about this in Parliament Regarding the proposal to make the right to work a fundamental right, he said such a step would be mockery in the absence of any serious attempts to generate job opportunities "

It is completely based on the exact sentences taken from the Statement

SHRI P R KUMARAMANGALAM It looks as though it is an extract of Shri Rajiv Gandhi's statement It was not mentioned that it is the statement of Shri Anbarasu It looks first Rajiv Gandhi's and then Anbarasu's statement. The attempt is to mislead This is a desparate mischief

SHRI P J KURIEN: You should have said Shri Anbarasu said like that Don't say Shri Rajiv Gandhi said like that You are very clever.....(Interruptions) He has admitted that Shri Rajiv Gandhi has not issued a Statement He was quoting from Shri Anbarasu's statement Doordarshan should have said that Mr Anbarasu said like this and not Shri Rajiv Gandhi.

SHRI P. UPENDRA: That is what they say

SHRI P. J. KURIEN The bulletin has said that Shri Rajiv Gandhi has said like this

(Interruptions)

MR. SPEAKER: You have said, the Minister has responded and Mr. kurien has also said. Now Mr. Gangwar to speak

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) Mr Speaker, Sir, it was stated by the hon Food Minister in this House that in the rural areas of the country, Sugar is being distributed at the rate of 450 grams per unit The hon Food Minister is present here I would like to tell him that it is really unfortunate that in the villages of Uttar Pradesh, sugar is being distributed at the rate of 200 grams per unit I would like to request the hon Minister that the festivals are approaching, so the quota of sugar in Uttar Pradesh should be raised, so that the people living in the rural areas of that state may be provided with more quantity of sugar

SHRI SATYNARAYAN JATIYA (Ujjain) Mr Speaker, Sir, disrespect has been shown to the statue of Dr Ambedkar in Hyderabad This act should be condemned here

Mr Speaker, Sir, the situation is this that persons belonging to scheduled castes and scheduled tribes are not being recruited against the vacancies reserved for them in the services and the Government is also not coming out with the details regarding the total number of posts reserved for them and also the number of such posts which are lying vacant Therefore, it is not known as to how many posts are lying vacant There is ban on the new recruitment, but irrespective of that, the Government is making declarations regarding the new reservations Today, it has proved the veracity of the following adage, 'Soot na kapas, Julahon main latham latha'

Mr Speaker, Sir, I would like to request the Government to make a survey and inform the general public in respect of the number of reserved posts still lying vacant in the services (Interruptions)

[English]

SHRI PIYARE LAL HANDOO (Anantnag) I want to bring to the notice of the Government the incident of one ex-MLA of the National Conference who has been

[Sh. Piyare Lal Handoo]

shot dead yesterday when he was on his way to his home. We have been repeatedly asking the Government to ensure security of political activists in Kashmir generally and in the rural areas particularly on the Punjab type. After the promulgation of the President's Rule we had hoped that things would improve, but yesterday an activist of the Janata Dal and an ex-MLA of the National Conference were shot at—one was dead yesterday and the other is dying in the hospital. We appeal to the Government that immediate steps must be taken to ensure that political activists remain mobile and politically active. They should be provided security immediately on the Punjab type.

(Interruptions)

SHRI BHOGENDRA JHA (Madhubani): Mr. Speaker, Sir, more than a thousand employees of the National Projects Construction Corporation have been on a peaceful *Dharna* near the Parliament House for about three weeks. The Government has turned a deaf ear to it. It is a violation of its previous commitment. Even the commitment of the present Minister of Water Resources is not being implemented.

I want to submit that we value the very existence of the NPCC. In Bihar, in 1984, it has been allotted the construction of a syphon across the river, Kamla, on western Kosi canal. The NPCC dithered for five years and it did not even begin the work.

This year, the new Government have again awarded and accepted the tender of the NPCC for the same job. We are serious that they should implement it. If the NPCC constructs the syphon, then all these employees can be absorbed. Neither they are beginning the work nor are they allowing the employees to resume the work. Only for this, they are resorting to *dharna* without following any violent methods.

I urge upon you to direct the Minister to make a statement in the House and also

begin negotiations with the employees who are on *dharna*.

SHRI S. KRISHAN KUMAR (Quilon): Sir, Indians from the Gulf are now returning in two planes every day. They are being fleeced and given inhuman treatment by the Customs. You know, they have come with whatever belongings they could take. Yesterday, one person came with a small TV. He was wearing a lungi. He had nothing else. He had no money on his person. He was charged Rs. 6,000 for that TV. So, we desire that Government should give instructions to the Customs that up to Rs. 10,000 or Rs. 5,000, there should not be any duty.

Also, the Railways are giving Rs. 25 only to these people to travel for three days to Kerala. They must give a decent amount. Under the present conditions, it is a very small amount. It is insulting to them. So, instructions may be given by the Government speedily.

MR. SPEAKER: The House stands adjourned for Lunch to reassemble at 2.30 P.M.

13.28 hrs.

The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of the clock.

[English]

The Lok Sabha re-assemble dafter Lunch at thirty four minutes past Fourteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

RE: PRIVATISATION OF NATIONALISED BANKS - *CONTD.*

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, in the morning, a point was raised regarding privatisation of banks and